Written Answers

1125. SHRI T. BASHEER: SHRI R. KUNJAMBU:

SHRI VAKKOM PURSHOTHA-MAN:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government have taken some steps to save the cocount cultivators in the country whose fortunes have reached the lowest point due to low yield and low prices; and
- (b) if so, the steps taken and the results achieved?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI **YOGENDRA** MAKWANA): (a) and (b). The following steps have been taken for development of coconut and to ensure remunerative price to the coconut growers in the country:

- (1) Central Sector/Centrally Sponsored programmes are implemented for development of coconut in the country such as programme for assistance for removal of root wilt affected palms; rejuvenation of diseased and unproductive plantations in Kerala; project for providing assistance for irrigation facilities to coconut growers; and project for eradication of root wilt in Tamil Nadu aimed at increasing productivity;
- Government have introduced pro-(ii) gramme for market intervention for purchase of copra at the rate of Rs. 1200 per quintal, in Kerala and Lakshdweep:
- (iii) Government of India have restricted import of coconut oil till its availability and prices remain at a reasonable level for the consumers;
- (iv) Export of dehusked coconut has been allowed through NAFED within a further ceiling of 500 MTs

during 1985-86 without any condition of minimum export price. The export of copra/cononut products have also been allowed within the ceiling of 500 MTs during 1985-86.

Written Answers

As a result of the implementation of the above programmes, the coconut cultivators are getting assistance for improving yield and for obtaining a minimum price for their produce.

Extension of Crop Insurance Scheme to Commercial Crops

1126. SHRI K. RAMACHANDRA REDDY: SYED SHAHABUDDIN:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether there are any proposals with the Union Government for widening the scope of crop insurance scheme so that it may cover crops other than commercial crops:
- (b) whether Government have received suggestions to this effect from experts and people interested in farming; and
- (c) if so, the steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND **YOGENDRA** COOPERATION (SHRI MAKWANA): (a) to (c). The comprehensive crop insurance scheme introduced by the Government in the country with effect from Kharif, 1985, covers rice, wheat, millets, oilseeds and pulses. The Government had received certain suggestions for including some other crops like cotton, sugarcane, horticultural crops, potato etc. in the scheme. A Committee was set up to examine the suggestions and make suitable recommendations. This Committee has submitted its report recently.

Study about loans given to farmers

1127. SHRI CHITTA MAHATA: Will the Minister of AGRICULTURE be pleased to state: